

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4133
ANSWERED ON:21.03.2013
NATIONAL ELECTRICITY POLICY
De Dr. Ratna

Will the Minister of POWER be pleased to state:

- (a) the salient features of the current National Electricity Policy;
- (b) the details of the latest amendments made to the National Electricity Policy and when the same were made;
- (c) the details of the recommendations made by the N.K. Singh Committee in this regard;and
- (d) the details of the amendments proposed to be made in the near future?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) National Electricity Policy (NEP) was notified by the Central Government on 12th February 2005 in compliance of section 3 of the Electricity Act 2003. The Salient features of the National Electricity Policy are given at Annex.
- (b) No amendments have been made to the National Electricity Policy till date.
- (c) No specific recommendation in this regard has been examined in this Ministry so far.
- (d) Does not arise in view of (c) above.